

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 60/MP/2022

Subject : Petition for approval of input price of coal supplied from Pakri Barwadih mine for the period from the date of commercial operation i.e. 1.4.2019 to 31.3.2024

Petitioner : NTPC Limited

Respondents : BSPHCL & 43 Others

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

CORRIGENDUM TO ROP OF HEARING DATED 17.9.2024

By this corrigendum, the name of Shri Aditya Singh, Advocate is taken on record in the ROP for the hearing dated **17.9.2024** in Petition No 60/MP/2022, as he appeared on behalf of MPPMCL on the said date, but inadvertently not mentioned in the said ROP.

2. Except for the above, there shall be no change in the ROP dated **17.9.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

